

>

Title: Secretary General laid the bills passed by the Houses of Parliament during the 12th Session of the 14th Lok Sabha and assented to by the President.

SECRETARY-GENERAL : Sir, I beg to lay on the Table 8 Bills passed by the Houses of Parliament during the Twelfth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 19th November, 2007: -

- .1 The Appropriation (No. 4) Bill, 2007;
2. The Appropriation (No. 5) Bill, 2007;
3. The Appropriation (Railways) No. 4 Bill, 2007;
4. The Indian Boilers (Amendment) Bill, 2007;
5. The Indira Gandhi National Tribal University Bill, 2007;
6. The Sashastra Seema Bal Bill, 2007;
7. The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007; and
8. The Armed Forces Tribunal Bill, 2007

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 7 Bills passed by the Houses of Parliament and assented to by the President:-

1. The All-India Institute of Medical Sciences and Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007;
2. The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007;
3. The Aircraft (Amendment) Bill, 2007;
4. The Payment of Bonus (Amendment) Bill, 2007;
5. The Tyre Corporation of India (Disinvestment of Ownership) Bill, 2007;
6. The Payment and Settlement Systems Bill, 2007; and
7. The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007

(Placed in Library, See No. LT-8102/08)